

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | | |
|----------------------------------|---|--|
| COMPANY PETITION/APPLICATION NO. | CA No.70/252/HDB/2017 | |
| NAME OF THE COMPANY | Registrar of Companies ,Hyd | |
| NAME OF THE PETITIONER(S) | Nimmagadda Surya Pradeep Horticultural Farms Pvt Ltd | |
| NAME OF THE RESPONDENT(S) | Registrar of Companies ,Hyd | |
| UNDER SECTION | 252 | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| M-MADHUSUDAN | CA | madhugh ca @ | M. Madhum |
| | | 9246585998 | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Enclosed Order Sheet

Heard Mr. M. Madhusudan, learned CA for the petitioner.

ROC is directed to come with his comments on next date of hearing. Post the case on 27.10.2017.

Member (Technical)

Member (Judicial)